

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138 & 139 of 2012

Dated: 18th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy Ranganadhan
Ms. Richa Bharadwaja for R.1

ORDER

The learned counsel for the Appellant seeks some more time to file the Rejoinder. Accordingly, she is directed to file the same on or before 26.02.2012 after serving copy on the other side.

Post the matter for hearing on **13.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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